

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 256 of 2014, 22 of 2015, 08 of 2015, 09 of 2015 & 15 of 2015

Dated: 1st August, 2016

In the matter of:

Appeal No. 256 of 2014

M/s. Patikari Power Pvt. Ltd. Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent (s) :

Appeal No. 22 of 2015

M/s Dharamshala Hydro Power Ltd. Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory
Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent (s) :

Appeal No. 8 of 2015

M/s. Ascent Hydro Projects Ltd. Appellant(s)

Versus

Himachal Pradesh State Electricity Board Ltd. & Ors Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent (s) :

Appeal No. 9 of 2015

M/s. Ginni Global Pvt. Ltd. Appellant(s)

Versus

Himachal Pradesh State Electricity Board Ltd. & Ors ... Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent (s) :

Appeal No. 15 of 2015

M/s. Harison Hydel Construction Co. Pvt. Ltd. Appellant(s)

Versus

Himachal Pradesh State Electricity Board Ltd. & Ors. Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent (s) :

ORDER

The Bench did not assemble today. Post this matter for hearing on **26th Sep, 2016.**

(Court Master)